

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 311 of 2018 &
IA Nos. 1467, 1468 & 1531 of 2018**

Dated: 19th November, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

M/s. JSW Steel Ltd. & Ors.

.... Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Aman Anand
Mr. Aman Dixit
Mr. Pratik Das
Mr. Amit Murjani

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Krishna for R.1

Mr. G. Saikumar
Ms. Rimali Batra
Ms. Shruti Awashti for R.2

ORDER

We have heard learned counsel for respondent No.1 for some time.

List the matter for further hearing on **20.11.2018**. Interim order to continue till the next date of hearing.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

Ts/js